

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 138**

**CP No. 177/Chd/HP/2018**

**IN THE MATTER OF:**

**Kamla Bhatt**

...

**Petitioner**

**Versus**

**M/s. Prism Organic Greens Ltd.**

...

**Respondent**

**Under Section: 71(10), CA 2013**

**Order delivered on 31.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

**Court Officer**

May 31<sup>st</sup>, 2024  
Priyanka